

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.164/2022, IA No.352/2023, Cont. Appl. No.05/2023, IA No.175/2024,
IA (Liq.) No.02/2024 IN CP (IB) No.355/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S BHAVESH TEXO FAB PVT LTD V/S SHIVALIK COTSYN PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kumar Kushwaha, Adv. : *For the Resolution Professional*

ORDER

IA No.175/2024

- 1. Ld. Counsel representing the RP is present through VC.**
- 2. This is a progress report filed on behalf of the RP for the period from 18.10.2023 to 30.01.2024. The same is taken on record, subject to just exceptions.**
- 3. Accordingly, IA No.175/2024 stands disposed off.**

IA No.164/2022, IA No.352/2023 & Cont. Appl. No.05/2023

- 1. At the request of the Ld. Counsel representing the RP, all these applications be put up on 2nd August, 2024.**

IA (Liq.) No.02/2024

- 1. This is a liquidation application filed by the RP.**
- 2. At the request of the Ld. Counsel representing the RP, this application be put up on 16th July, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

2nd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*